

ITEM NO.56

COURT NO.1

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 21942/2024

(Arising out of impugned final judgment and order dated 03-09-2024 in WPC No. 4918/2024 passed by the High Court of Judicature at Bombay At Nagpur)

OM RATHOD

Petitioner(s)

VERSUS

THE DIRECTOR GENERAL OF HEALTH SERVICES & ORS.

Respondent(s)

(IA No.216286/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.216288/2024-INTERVENTION/IMPLEADMENT and IA No.216287/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 21-10-2024 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Shadan Farasat, Sr. Adv.
Mr. Talha Abdul Rahman, AOR
Mr. M Shaz Khan, Adv.
Mr. Taha Bin Taseem, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Rafid Akhter, Adv.
Mr. Prannv Dhawan, Adv.

For Respondent(s) Mr. Gaurav Sharma, Sr. Adv.
Mr. Prateek Bhatia, AOR
Mr. Dhawal Mohan, Adv.
Mr. Paranjay Tripathi, Adv.
Mr. Rajesh Raj, Adv.
Ms. Ankita Dogra, Adv.

Ms. Archana Pathak Dave, ASG

Mr. Shashank Bajpai, Adv.
Ms. Sushma Verma, Adv.
Mr. Karunesh Kumar Shukla, Adv.
Mr. Gopi Chand, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Dr Satendra Singh, Director Professor, University College of Medical Sciences and Guru Teg Bahadur Hospital, University of Delhi has submitted a report dated 20 October 2024.
- 2 Before this Court takes up the proceedings for final disposal on the next date, we are of the view that a copy of the report should be furnished to the Standing Counsel for the National Medical Council.
- 3 We request the Standing Counsel to be present on the next date of listing to assist this Court.
- 4 List the Petition on 25 October 2024.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR